

IN THE HIGH COURT OF ORISSA, CUTTACK

N O T I C E

As directed, it is hereby informed that the following case will be taken up before the Single Bench of Hon'ble Mr. Justice M.S. Raman at 01.30 P.M. today, the 7th September, 2026.

**COURT NO - XIV (6TH FLOOR)
AT 01:30 PM
THE HON'BLE MR. JUSTICE MURAHARI SRI RAMAN**

FOR JUDGEMENT

1) WP(C)/22932/2019
[ODHC010662452019]

SANTOSH KUMAR PATRA
Vs
STATE OF ODISHA

BISWABIHARI MOHANTY
J.N.PANDA, M.HARICHANDAN

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
07.09.2026

SD/SHIBASISH GIRI
DY. REGISTRAR (JUDL.)